

Matter taken up today consequent upon the receipt of the office order No. E-10559-10644/Power Gaz/RADC/2020 dated 28.08.2020 of the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi.

31.08.2020.

Present:- None for the parties.

In view of the above office order, let the notice of preponement of date of hearing be issued to the parties as well as their respective counsels for 01.09.2020 through electronic mode i.e. SMS, WhatsApp and E-mail.

The parties be also informed that the hearing shall take place through video conference using Cisco Webex App.

Put up on 01.09.2020 at 10 a.m.

A copy of the order be sent to the computer branch for uploading the same on website.

Original signed order has been retained by the undersigned, which shall be placed on record on resumption of normal functioning of courts or as and when the undersigned visits the court.



(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/31.08.2020.

Through Video Conference via Cisco WebEx.
CBI Case No. 245/2019.
CBI v. Sri Chand & Ors. (Prem Milan CGHS)

31.08.2020.

The matter is taken up for hearing through video conference in view of the office order Nos. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 & Power/Gaz./RADC/2020E-7784-7871 dated 30.07.2020 of the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi.

Present:- Ms. Shashi Vishwakarma, PP for the CBI with consultant Sh. C. K. Sharma.

Sh. Abhishek Prasad, counsel for accused Nos. 1, 5 & 6.

Dr. Sushil Kumar Gupta, counsel for accused No. 3.

Sh. Sahil Aggarwal, counsel for accused Nos. 2 & 4.

Some time is sought by the PP for the CBI to address arguments on the point of charge.

At request, the matter be re-listed for arguments on charge on 19.10.2020.

A copy of the order be sent to the computer branch for uploading the same on the website.

Original signed order has been retained by the undersigned, which shall be placed on record on resumption of normal functioning of courts or as and when the undersigned visits the court.



(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/31.08.2020.